

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 499/1999

S.P. Sharma, Son of Late Shri  
Shanti Prakash Sharma, Rank AE  
B/R, Aged about 57 years, Resident  
of 249/1, Officers Colony, Ridge  
Road, Jabalpur (M.P.).

... Applicant

V e r s u s

1. Union of India, through ;  
Secretary, Ministry of  
Defence, New Delhi.
2. Engineer-in-Chief, M.E.S.,  
Kashmiri House, New Delhi.
3. Controller Defence Account,  
Eastern Command, Patna (Bihar).
4. Controller Defence Account,  
Western Command, Sector-C,  
Chandigarh (Punjab).
5. Controller Defence Account,  
Central Command, Officer,  
Jabalpur (M.P.).
6. Garrison Engineer,  
No. 2 Mhow.

... Respondents

Counsel :

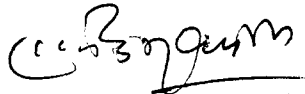
None for either sides.

Coram :

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).

O R D E R (Oral)  
(Passed on this the 30th day of January 2003)

None is present when the case was called for the second time. Even on earlier dates i.e. 31/07/2001 and 23/09/2002, none was present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly, this Original Application is dismissed for non-prosecution.

  
(R.K. UPADHYAYA)  
MEMBER (A)

पृष्ठान्त से ओ/व्या.....जबलपुर, दि.....  
पत्ति लिखित :-

- (1) सतिव, उच्च न्यायालय काउंसिल, जबलपुर  
(2) जलियल, उच्च न्यायालय काउंसिल, जबलपुर  
(3) प्रत्येक न्यायाधीश काउंसिल, जबलपुर  
(4) संयोजक, उच्च न्यायालय काउंसिल, जबलपुर  
सचिव एवं आचार्य का कार्यवाही हेतु

*S. Verma Adl*  
*P. Shankaran Adl*  
*Trustee*  
उप-सचिव 5/2/03

Issued  
on 5.2.03